

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P.11/12 in Appeal No.97 of 2011

Dated : 14th December, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**Dakshin Gujarat Vij Company Ltd. & Ors.
Gujarat Urja Vikas Nigham Ltd. & Anr. Review Petitioner (s)
Versus**

Hindustan Chemicals Co. Respondent (s)

Counsel for the Review Petitioner(s) : Mr. Anand K.Ganesan, Adv

Counsel for the Respondent(s) : Mr.Sushmit Pushkar, Adv.,
Mr. Anchit Oswal, Adv. For
Hindustan Chemicals Co.

ORDER

On the prayer of learned counsels for both the parties, hearing is adjourned
to **15.1.2013**.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

